

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

O.A.No. 483/2002

Date: 12.11.2002

Adityendra Bahadur Kulshrestha, s/o. Bal Krishna  
Kulshrestha, age 28 years, residing at Plot No.1-Cha-4,  
Jawar Nagar, Jaipur - 4.

(By Advocate: Ram Bahadur Kulshrestha)      Applicant

Versus

1. Union of India through the General Manager (Establishment  
North Western Railway, Head Office, Jaipur.
2. Shri Ramesh Kumar, Senior Divisional Mechanical Engineer,  
North Western Railway, Jaipur Railway Division, Jaipur.
3. Shri Anand Swarup Gautam, Senior Section Engineer,  
Carriage & Wagon, North Western Railway, Jaipur Railway  
Division, Jaipur.

Respondents

O R D E R (Oral)

Hon'ble Mr. G.C. Srivastava, Member (A)

In this OA the applicant who was working as Section  
Engineer under the respondents, is aggrieved on account of  
the order passed by the appellate authority dated 26.7.2000  
(Annexure A-1) and has prayed that the same be quashed and  
set aside. He has however, submitted that he has not filed  
any Revision Petition against the said order as provided in  
Railway Servants (D&A) Rules. The learned counsel agrees  
that the applicant shall submit a revision application  
within one month from today and the respondents may be  
directed to consider the same as per rules and pass an  
appropriate speaking order. He further submits that in his  
appeal he had made a request for personal hearing but the

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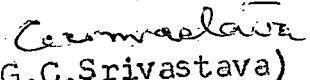
same has not been given to him. Under the circumstances we direct that if the applicant submits a revision petition within a month from today the respondents shall consider the same as per rules and pass an appropriate speaking order under intimation to him within a period of two months thereafter. While considering his revision petition the competent authority shall also keep in view the request of the applicant for a personal hearing.

2. With the above direction, the OA stands disposed of.

No costs.

  
(M.L. Chauhan)

Member (J)

  
(G.C. Srivastava)  
Member (A)

vtc.